

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-384 -2020**

Punam Haresh Kolwekar ... Applicant

Vs

Sisto Savio Mascarenhas ... Respondent

Shri Vivek Rodrigues, Advocate for the Applicant.

Coram : DAMA SESHADRI NAIDU, J.**Date : 11 December 2020****P.C. :**

Issue notice to the respondents, returnable on 08.01.2021.

2. In the meanwhile, there shall be stay of all further proceedings in Rent Case No.2/2015/C before the Civil Judge Junior Division, Ponda-Goa.

DAMA SESHADRI NAIDU, J.

NH